

tion of foreign equity to the level of 60 per cent. It may be added that M/s May & Baker (India) amalgamated in 1979 bringing down the foreign equity in the new company to 60 per cent.

**Microwave Tower near Morchand village of Bogha Taluka**

2247. SHRI NAVIN RAVANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that "A Microwave Tower" has been enacted near Morchand village of Bogha Taluka of Bhavanagr district by Microwave System;

(b) if so, what were the plans, projects and estimate of the same;

(c) when it was to be completed and when it has been actually completed or will be completed;

(d) how much amount has been spent till today during the last five years;

(e) how much amount is likely to be spent in the near future upto its full completion; and

(f) what will be its utilisation and full capacity and how many places it will connect?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir,

(b) Tower at Morchand was sanctioned at a cost of Rs. 5.99 lakhs as part of the Bhavanagar-Mahuva UHF Radio relay scheme.

(c) It will be completed during this year.

(d) Rs. 5.82 lakhs have so far been spent.

(e) Likely expenditure for completion of this work is 0.15 lakhs.

(f) It will be used for carrying antennae for Microwave/UHF radio re-

lay systems. At present Mahuva is planned to be connected with Bhavanagar through a U.H.F. radio relay scheme for which Morchand will be a repeater station.

**BOMBAY HIGH SOUTH PLATFORM PROJECT**

2248. SHRI CHINTAMANI PANIGRAHI:

SHRI JAGPAL SINGH:

SHRI LAKSHMAN MALLICK:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Bombay High South Platform project is in dollars;

(b) whether it is also a fact that formal contract between the Oil and Natural Gas Commission and the Consortium for the platform has not been signed even after a lapse of 8 months;

(c) if so, reasons thereon; and

(d) the original estimated cost and escalation cost due to delay?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) No, Sir. The work is in progress as per schedule.

(b) The formal contract is expected to be signed shortly but this has not affected the progress of the work.

(c) during detailed discussions with the contractor, it has been observed that the weight of the living quarter deck is more than what was estimated at the time of preparing the bid package, and the contractor has desired that the change order in this respect should be finalised before signing of the contract. The matter is being discussed by the ONGC with the contractor.

(d) The estimated cost approved by the Government is about US dollar